

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 687/2016

JAMIL

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 12-10-2017 This appeal was called on for hearing today.

For Appellant(s) Mr. R.K. Yadav, Adv.
 Ms. Mona K. Rajvanshi, AOR

For Respondent(s) Mr. Aadarsh Upadhyay, Adv.
 Mr. Jitendra Kumar Tripathi, Adv.
 Mr. P. K. Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time is given to the Ld. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar

MG